

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 487 of 2004

Jabalpur, this the 24th day of June, 2004

Mon'ble Shri M.P. Singh, Vice Chairman  
Mon'ble Shri Madan Mohan, Judicial Member

Rupendra Singh Chouhan, S/o.  
Moti Singh, Aged 23 years, R/o.  
Village Gurra, Post Gurra, P.S.  
Rampur Gurra, Tehsil Itarsi,  
District Hoshangabad.

... Applicant

(By Advocate - Shri R.K. Thakur)

V e r s u s

1. Union of India,  
through the Secretary,  
Government of India,  
Ministry of Defence,  
New Delhi.
2. General Manager,  
Ordnance Factory Itarsi,  
Through Works Manager Administration,  
Ordnance Factory, Itarsi,  
Distt. Hoshangabad, (MP).
3. Collector, Hoshangabad,  
Distt. Hoshangabad, (MP).

... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application the applicant has  
claimed the following main relief :

"(i) to command the respondents to consider the  
case of the applicant for giving appointment as Durwan  
in Ordnance Factory, Itarsi - respondent No. 2, in the  
ends of justice."

2. The brief facts of the case are that the applicant has  
applied for the post of Durwan in Ordnance Factory, Itarsi,  
in view of an advertisement issued by the Government of  
India, Ministry of Defence, Ordnance Factory, Itarsi (MP).  
The respondents have not yet taken any decision on the  
application of the applicant. Hence he has filed this  
Original Application claiming the aforesaid relief.

3. Heard the learned counsel for the applicant.

*Wk*

4. In the facts and circumstances of the case, we deem it appropriate to direct the applicant to file a representation with regard to his application for the post of Durwan to the respondents within 15 days from the date of receipt of copy of this order. We do so accordingly. If the applicant complies with this, the respondents are further directed to take a decision on his representation by passing a speaking, detailed and reasoned order within a period of two months from the date of receipt of such representation from the applicant. The applicant is also directed to send a copy of this order <sup>alongwith the copy of the OA</sup> within 15 days to the respondents.

5. Accordingly, the Original Application stands disposed of at the admission stage itself.

  
(Madan Mohan)  
Judicial Member

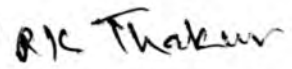
  
(M.P. Singh)  
Vice Chairman

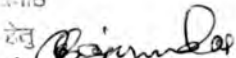
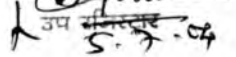
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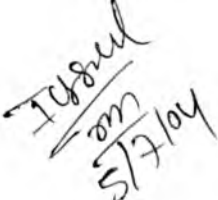
पृष्ठांकन सं ओ/ज्या.....जबलपुर, दि.....

सुतिलिपि आने पिल:-

- (1) सर्विस, उच्च न्यायालय वार एसोसिएशन, जबलपुर
- (2) आवेक श्री/श्रीमती/कु.....के कार्सल
- (3) प्रत्यक्ष श्री/श्रीमती/कु.....के कार्सल
- (4) वयपात्र, री.ए.अ, जबलपुर के नीउ सूचना एवं आवश्यक कार्यवाही हेतु

  
R.K. Thakur

  
उप   
5.7.04

  
5/7/04